NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM	ORDER	SHEET	OF	THE	HEARING	OF	NATIONAL	COMPANY	LAW	TRIBLINAL
BENGALURU BENCH,	BENGA	LURU, F	HELD	ON	30-0	1 -	2017			THIS OTTAL,

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

. 268/14 APPLICATION NUMBER

: TP 6/17 PETITION NUMBER

· VISHWAS CONCRETE DUT. 4D. NAME OF THE PETITIONER(S)

: WITTAM SAWAR DEVELOPMENT & CONSTRUCTION PUT. LTD. NAME OF THE RESPONDENT(S)

: 433(e) (f) **UNDER SECTION**

S.NO. NAME(IN CAPITAL) AMARES HAM DESIGNATION Council po Petithery SIGNATURE

&

M. Amaracha PHONE NUMBER 997407308 REPRESENTATION BY WHOM

Shri Amaresh, counsel for petitioner is present. None appeared for respondents of finer Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J) MEMBER (T)